वाणिक्य सवा डक्रोग मंत्री (श्री लाख बहाबुर) : (क) प्राशा है कि यह केन्द्र १९६० के झरू में चालु हो जायेगा।

Writlm Answers

(ख) झौर (ग) सरकार चाहती है कि यदि संभव हो, तो ऐसा एक-एक केन्द्र प्रस्येक राज्य में खुल जामे । एक केन्द्र राजकोट में सं० रा० स्रमेरिका के टेक्नीकल कोझापरेशन मिशन की सहायता से खोला जा रहा है । झावड़ा (प० बंगाल) में ऐसा ही एक केन्द्र खोलने के लिमे जापान सरकार से बातचीत चल रही है ।

HTHE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR): (a) The Centre is expected to start functioning by the beginning of 1960.

(b) and (c). Government would like to have one such Centre in each State, if possible. A Centre is being established at Rajkot with the assistance of the Technical Co-operation Mission of the U.S.A. Negotiations are going on with the Government of Japan for the establishment of a similar Centre at Howrah (West Bengal).]

INDIA'S RECOGNITION OF PROVISIONAL GOVERNMENT OF ALGERIAN REPUBLIC

70. SHRI V. PRASAD RAO: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any request from the Pro visional Government of Algerian Republic for its recognition; and

(b) if so. whether Government have taken any decision in the matter'

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) A request to this effect was received through the Embassy of India, Cairo.

tMEnglish translation.

(b) The Government of India did not consider it appropriate to give formal recognition at this stage. Government are, as is well known, in favour of the right of the people of Algeria to self-determination and independence. These views have been expressed repeatedly at the United Nations, in public statements and diplomatic correspondence. Government, however, felt that formal recognition by them at this stage would not be helpful and would not be in keeping with the present facts of the situation

EXPORT OF CEMENT DURING THE SECOND FIVE YEAR PLAN

71. SHRI BABUBHAI M. CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what surplus quantity of likely available cement is be to during the current year and the ensuing vears of the Second Five Year Plan;

(b) whether it is proposed to export the surplus quantity, and if so, to which countries; and

(c) what is the price of cement in the export markets «is-a-t>is India?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR) : (a) and (b). It is very difficult to estimate with any accuracy the surplus, as it is directly related to the trend of internal demand, which in its turn influences the actual production from time to time. For the current year? however, export of 2 lakh tons to neighbouring countries like Ceylon, Pakistan, Persian Gulf Ports, Aden, Cambodia etc.. has been decided upon. In future years, somewhat larger surpluses may be available for export, the exact quantities and the countries to which exports will be made being determined from time to time.

Kf7

(c) No reliable data is available in regard to the prices of cement in the export markets. It varies from time to time and from country to country, depending on the source of supply, etc. Generally speaking, the cost of manufacture of Indian cement is somewhat higher than in some of the main cement producing countries.

-(•ERECTION OF FERTILIZER PLANTS TO MEET REQUIREMENTS IN 1965-66

8. SHRI M. VALUJLLA: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to Unstarred Question No. 317 answered in the Rajya Sabha on the 25th September, 1958 and state:

(a) whether upto 1965-66, enough fertilizer plants will be erected to meet our requirements; and

(b) if so, where, and what will be the capacity of the plants at each place"

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR) : (a) and (b). The question of establishment of additional fertilizer factories to meet the requirements of fertilizers by 1965-66 is under consideration. The question has naturally to be considered in the context of planning of industrial projects to be taken up under the 3rd Five Year Plan, after assessing the resources likely to be available. It is too early to say how many factories would be set up in the 3rd Five Year Plan and of what capacities and at what places.

12 Noon

PAPERS LAID ON THE TABLE

NOTIFICATION PUBLISHING THE RUBBER BOARD EMPLOYEES' CONDUCT RULES

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR): Sir, I beg to lay on the Table, under sub-section (3) of section 25 of the

tTransferred from the 24th November, 1W8

Rubber Act, 1947, a copy of the Ministry of Commerce and Industry Notification SO. No. 2083, dated the 3rd October, 1958, publishing the Rubber Board Employees' Conduct Rules. [Placed in Library. *See* No. LT-1054/58.]

on the Table

Administrative Reports on the Working of the Central Silk Board

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table a copy each of the following Reports:

(i) Half-yearly Administrative Report on the working of the Central Silk Board for the period from October, 1957 to March, 1958.

(ii) Half-yearly Administrative Report on the working of the Central Silk Board for the period from April, 1958 to September, 1958.

[Placed in Library. See No. LT-1069|58 for (i) and (ii).]

REPORTS OF THE TARIFF COMMISSION AND GOVERNMENT RESOLUTIONS THEREON

SHRI MANUBHAI SHAH: Sir, I also beg to lay on the Table, under sub-section (2) of section 16 of the Tariff Commission Act, 1951, a copy each of the following papers: —

- I (i) Report (1958) of the Tariff Commission on the continuance of protection to the Sericulture Industry.
 - (ii) Government Resolution No. 36(3)-T.R.|58, dated the 18th November, 1958.

[Placed in Library. See No. LT-1056/58 for (i) and (ii).]

- II (i) Report (1958) of the Tariff Commission on the continuance of protection to the Aluminium Industry.
 - (ii) Government Resolution No. 3(5)-T.R.|58, dated the 20th November, 1958.

[Placed in Library. See No. LT-' 1057 for (i) and (ii).]